

Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 25.09.2014

The meeting No.25/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 25.09.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

| S.No. | Name of the representatives and their designation | Department |
|-------|---|-----------------|
| 1. | Shri Nand lal, Sr industrial Adviser | DIPP |
| 2. | Shri V.K. Kohli, Director | R.O., TC, Noida |
| 3. | Shri K.C. Meena, DDG | DGFT |
| 4. | Shri J.D. Giri, Vice President | AEPC |

The agenda for meeting No.25/AM-15 dated 25.09.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER 25/84-ALC3/2014

MEETING DATE :25.09.2014

| | Case No.:9/20/84- ALC3/2014 | Party Name: ARVIND LIMITED | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|---|-----------------------------------|------------------------------------|--|------------------------------|
| 1 | HQ File :01/84/050/00142/AM15/ | RLA File :07/24/040/00364/AM14/ | Lic.No/Date:0710101312 16.01.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in response to our letter dated 05.09.2014 the applicant firm has not provided CAD/CAM, GSM, manufacturing process and weight of export product in support of their proposal. The case stands for re-listing on 30.10.2014.

| Γ | Case No.:4/12/84- | Party Name: VENUS | Meet No/Date:25/84- | Status: |
|---|------------------------|------------------------|------------------------|-------------|
| | ALC3/2014 | SAFETY & HEALTH | ALC3/2014 | Deferred |
| | | PVT. LTD., | 25.09.2014 | |
| | HQ File | RLA File | Lic.No/Date:0310777904 | Defer Date: |
| 2 | :01/84/050/00093/AM15/ | :03/95/040/01055/AM14/ | 10.04.2014 | 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. It was decided to await the same and defer the case for relisting on 30.10.2014.



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| | Case No.:25/10/84- ALC3/2014 | TANNERY PVT. LTD. | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|---|-----------------------------------|-------------------|--|------------------------|
| 1 | HQ File :01/84/050/00080/AM15/ | TCB: 1 1 He | Lic.No/Date:0610037301 05.05.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. The applicant firm has provided the information sought by DIPP. It is observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 30.10.2014.

| | 111103/2011 | | Meet No/Date:25/84-ALC3/2014 25.09.2014 | Status: Deferred |
|---|---------------------|---------------------|--|---------------------|
| | HQ File | RLA File | Lic.No/Date:0510386126 | Defer Date: |
| 4 | :01/84/050/00057/AM | :05/24/040/00363/AM | 09.05.2014 | 30.10.2014 |
| | 15/ | 14/ | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 30.10.2014.

| | Case No.:2/20/84- ALC3/2014 | Party Name: ALOK INDUSTRIES LIMITED. | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|---|--------------------------------|--------------------------------------|--|---------------------|
| | HQ File | RLA File | Lic.No/Date:0310782562 | Defer |
| 5 | :01/84/050/00135/AM15/ | :03/94/040/00141/AM15/ | 22.05.2014 | Date: |
| | | 1 | | 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

| | Case No.:3/20/84- ALC3/2014 | Party Name: GRINDWELL NORTON LTD | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|---|-----------------------------------|-------------------------------------|--|------------------------------|
| 6 | HQ File :01/84/050/00136/AM15/ | F | Lic.No/Date:0310782585 23.05.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.





| ALC3/2014 | CHHATARIYA FIRETECH | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Approved |
|-----------------------------------|---------------------|--|---------------------|
| HQ File :01/84/050/00137/AM15/ | | Lic.No/Date:0310784295 04.06.2014 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their Communication.No.7/237/2014-TSW,

dated 25.09.2014 as detailed below:

| S.No. | Export Product | Export | Import item | Quantity |
|-------|---|----------|--------------------------|--------------|
| | _ | Quantity | | allowed |
| 1. | Water Delivery Hose Pipe | 37000 | Unprocessed Woven Jacket | 18717 |
| | namely Synthetic Woven | Kgs | Hose Pipes | Kgs |
| | Jacket Rubber lined Hose Pipes of different size and | Į. | EPDM Rubber | 17850 Kgs |
| | lengths. | | | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

| The state of the s | Case No.:1/20/84- ALC3/2014 | Party Name: PASHUPATI POLYTEX PVT, LTD. | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|--|--------------------------------|--|--|------------------------|
| 8 | HQ File:01/84/050/00134/AM15/ | RLA File :61/24/040/00022/AM15/ | Lic.No/Date:611000121 27.06.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

| | Case No.:15/20/84- ALC3/2014 | Party Name: GAJANANYA SILK MILLS | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|---|-----------------------------------|--|--|-------------------------|
| 9 | HQ File :01/84/050/00148/AM15/ | RLA File :07/24/040/00080/AM15/ | Lic.No/Date:0710105467 30.06.2014 | Defer Date: 30.10.2014. |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.



| The state of the s | Case No.:20/20/84- ALC3/2014 | Party Name: BISWANATH BISWAS | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|--|---------------------------------|---------------------------------|--|---------------------|
| 1 | HQ File | RLA File | Lic.No/Date:0210204348 | Defer |
| 10 | :01/84/050/00153/AM15/ | :02/24/040/00065/AM15/ | 07.07.2014 | Date: |
| | 1 | | | 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

| | Case No.:21/20/84- ALC3/2014 | Party Name: BISWANATH BISWAS | Status: Deferred |
|---|-----------------------------------|------------------------------------|----------------------------------|
| 1 | HQ File :01/84/050/00154/AM15/ | RLA File :02/24/040/00064/AM15/ | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on30.10.2014.

| Case No.:13/20/84 ALC3/2014 | | RCING COMPANY, | 1.1000 1 10/2 410120 0 1 | Status: Deferred |
|---------------------------------|-------|----------------|--------------------------|------------------------------|
| HQ File 12 :01/84/050/00146/ | - 12. | | 00.07.201 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

| Case No.:26/20/84- ALC3/2014 | INTERNATIONAL | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|-----------------------------------|------------------------------------|--|------------------------------|
| HQ File :01/84/050/00159/AM15/ | RLA File :07/24/040/00128/AM15/ | Lic.No/Date:0710105699 11.07.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that as per their letter dated 13.09.2014 the applicant firm has provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. The case is under examination of DC (MSME). It was decided to defer the case for re-listing on 30.10.2014.



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| | Case No.:28/20/84- ALC3/2014 | Party Name: NEO CORP INTERNATIONAL LIMITED | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|----|---------------------------------|--|--|---------------------|
| | HQ File | RLA File | Lic.No/Date:5610004332 | Defer |
| 14 | :01/84/050/00161/AM15/ | :56/24/040/00017/AM15/ | 11.07.2014 | Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for their examination and comments. It was decided to await the same and defer the case for re-listing on 30.10.2014.

| Assessment of the second of the second of the | Case No.:6/20/84- ALC3/2014 | INTERNATIONAL PVT | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|---|-----------------------------------|------------------------------------|--|------------------------------|
| 15 | HQ File :01/84/050/00139/AM15/ | RLA File :30/24/040/00019/AM15/ | Lic.No/Date:3010103022 16.07.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

| The state of the s | Case No.:8/20/84- ALC3/2014 | Party Name: SAGAR BRUSH INDUSTRIES | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Approved |
|--|-----------------------------------|---------------------------------------|--|---------------------|
| | HQ File :01/84/050/00141/AM15/ | RLA File :35/24/040/00007/AM15/ | Lic.No/Date:3510044512 16.07.2014 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their Communication.No.7/232/2014-TSW, dated 01.09.2014 as detailed below:

| | S.No. | Export Product | Export | Import item | Quantity |
|----|-------|-------------------------|----------|------------------------|----------|
| | | | Quantity | | allowed |
| 16 | 1. | Processed Nylon | 5750 | DuPont Nylon | 3484.50 |
| | | Monofilament for paint | Kgs | Monofilament for paint | Kgs |
| | | Bruch Bristles (Tipped, | | Brush Bristles | |
| | | Flagged and mixed) | | (Unprocessed): TYN EX | } |
| | | | | 930 A | |
| | | | | DuPont Nylon | 2323 |
| | | | | Monofilament for paint | Kgs |
| | | | | Brush Bristles | |
| i | | | | (Unprocessed): DNM- | |
| | | | | 1020A | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



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| America of age of the second section and the second | ALC3/2014 | FASHION EXPORTS | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|---|-----------|------------------------------------|--|------------------------------|
| | | RLA File :05/24/040/00159/AM15/ | Lic.No/Date:0510389728 16.07.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

| Case No.:17/20/84- ALC3/2014 | APPARELS | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|-----------------------------------|----------|--|------------------------------|
| HQ File :01/84/050/00150/AM15/ | | Lic.No/Date:0510389739 16.07.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the applicant firm has not provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. It was decided to wait for the same and defer the case for re-listing on 30.10.2014.

| 19 | Case No.:18/20/84- ALC3/2014 | Party Name: RAJAPALAYAM MILLS LIMITED, | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|----|-----------------------------------|--|--|------------------------------|
| | HQ File :01/84/050/00151/AM15/ | RLA File :35/24/040/00009/AM15/ | Lic.No/Date:3510044517 18.07.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. The case is under examination of DC (MSME. It was decided to defer the case for re-listing on 30.10.2014.

| The second secon | ALC3/2014 | BALERS PRIVATE | Meet No/Date:25/84- ALC3/2014 21.08.2014 | Status: Deferred |
|--|-----------|----------------|--|------------------------------|
| 20 | | | Lic.No/Date:1010058656 25.09.2014 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP and C& PC. It was decided to await the same and defer the case for re-listing on30.10.2014.



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| CONT. TO CAMPBELL OF WHICH AND ADDRESS. | Case No.:23/20/84- ALC3/2014 | Party Name: ARVIND LIMITED | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|---|---------------------------------|------------------------------------|--|------------------------|
| 21 | HQ File:01/84/050/00156/AM15/ | RLA File :07/24/040/00149/AM15/ | Lic.No/Date:0710106028 | Defer Date: 30.10.2014 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in response to our letter dated 05.09.2014 the applicant firm has not provided CAD/CAM, GSM, manufacturing process and weight of export product in support of their proposal. The case stands for re-listing on 30.10.2014.

| | Case No.:24/20/84- ALC3/2014 | | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Deferred |
|----|---------------------------------|------------------------|--|---------------------|
| | HQ File | RLA File | Lic.No/Date:3010103037 | Defer Date: |
| 22 | :01/84/050/00157/AM15/ | :30/24/040/00022/AM15/ | 22.07.2014 | 30.10.2014. |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has provided required information in support of their proposal. The case is under examination of DC (MSME. It was decided to defer the case for re-listing on 30.10.2014.

| | Case No.:25/20/84- ALC3/2014 | WORLD | | Status: Deferred |
|----|---------------------------------|------------------------|------------------------|---------------------|
| | HQ File | RLA File | Lic.No/Date:0710105990 | Defer Date: |
| 22 | :01/84/050/00158/AM15/ | :07/24/040/00122/AM15/ | 22.07.2014 | 30.10.2014. |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has provided required information in support of their proposal. The case is under examination of DC (MSME. It was decided to defer the case for re-listing on 30.10.2014.

| Case No.:19/20/84- ALC3/2014 | Party Name: K H EXPORTS INDIA PRIVATE LIMITED, | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Approved |
|-------------------------------------|--|--|---------------------|
| HQ File :01/84/050/00152/AM15/ | RLA File :04/24/040/00095/AM15/ | Lic.No/Date:0410159067 23.07.2014 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their Communication.No.7/37/14-TSW, dated 25.09.2014 as detailed below:

| S.No | Export | Export | Import item | Qty. |
|------|---------|----------|--|---------|
| | Product | Quantity | | allowed |
| 1. | COW | 2250 | Inner lining 0.3 mm 18P white color lining | 65.68 |





| Leather | | | |
|---|---|--|---|
| 13 | Nos. | W/ADH(Tela),width-59" | Yards |
| Purses, | | Inner lining 0.3mm white tela pu with | 122.18 |
| Style No. | | adhesive, width-54" | Yard |
| 52333 | | Inner lining solid repls money piece | 368.55 |
| | | lining,width-57" | Meters |
| | | 0.4mmx58"Col:lake Green Non-woven lining | 19.71 |
| | | W/o Adhesive non-Woven lining material | Yards |
| | | with-58" | |
| | | Metal fittings | Net to net |
| | | Metal fittings (stopper,slider) | Net to net |
| | | Zip Fasteners (stopper) | 1149.75 |
| | | Zip i asteriois (stopper) | Meters |
| | | Texon Branded cellulose insole sheets | Net to net |
| | | 210D Nylon (0.1mm) | 9.00 Sq. |
| | | 210D Tylon (0.111111) | foot |
| | | Leather Auxiliary | 20.70 |
| | | Double Harmary | Kgs. |
| | | Water based adhesive | 27.86 |
| | | Water based admostve | Kgs. |
| | | Resin non pao BWA-316CH Baoweilng brand | 13.55 |
| | | adhesive | Kgs. |
| | | AR6450/D Primer | 8.10 Kgs. |
| | | Sensormatic security label packing material | As per |
| | | Sensormane security facer packing material | packing |
| | | | policy |
| | | Fabric/Leather care card brochure | -do- |
| | 6GM Silica gel in aiwa paper sachet packing | | -do- |
| | | material | |
| | I . | | -do- |
| | | Printed poly bags packing material | -ao- |
| 2. Cow leather | 2700 | | 216 |
| 2. Cow leather purses in | 2700 Nos. | Outer lining 12cm lightweight PVC reps | |
| | | | 216 |
| purses in | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas, width-58" | 216 |
| purses in combinatio | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas , width-58" Inner lining Polyester satin lining W/R + PU | 216 Meters |
| purses in combinatio n with PVC | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas, width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" | 216 Meters 649.62 |
| purses in combination with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas, width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, | 216 Meters 649.62 Yards |
| purses in combinatio n with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas, width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) | 216 Meters 649.62 Yards |
| purses in combinatio n with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas, width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, | 216 Meters 649.62 Yards Net to net |
| purses in combinatio n with PVC material, Style | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas , width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) Zip Fasteners (Stopper) | 216 Meters 649.62 Yards Net to net |
| purses in combinatio n with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas , width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) Zip Fasteners (Stopper) 0.6mmx58"Col:lake Green Non-woven lining | 216 Meters 649.62 Yards Net to net 1296 Meters |
| purses in combinatio n with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas , width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) Zip Fasteners (Stopper) | 216 Meters 649.62 Yards Net to net 1296 Meters 52.70 |
| purses in combinatio n with PVC material, Style | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas , width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) Zip Fasteners (Stopper) 0.6mmx58"Col:lake Green Non-woven lining W/o Adhesive non-Woven lining material with-58" | 216 Meters 649.62 Yards Net to net 1296 Meters 52.70 |
| purses in combinatio n with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas , width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) Zip Fasteners (Stopper) 0.6mmx58"Col:lake Green Non-woven lining W/o Adhesive non-Woven lining material | 216 Meters 649.62 Yards Net to net 1296 Meters 52.70 Yards |
| purses in combinatio n with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas, width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) Zip Fasteners (Stopper) 0.6mmx58"Col:lake Green Non-woven lining W/o Adhesive non-Woven lining material with-58" 1.5mmx58"Col:lake Green Non-woven lining | 216 Meters 649.62 Yards Net to net 1296 Meters 52.70 Yards |
| purses in combinatio n with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas, width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) Zip Fasteners (Stopper) 0.6mmx58"Col:lake Green Non-woven lining W/o Adhesive non-Woven lining material with-58" 1.5mmx58"Col:lake Green Non-woven lining W/o Adhesive non-Woven lining material | 216 Meters 649.62 Yards Net to net 1296 Meters 52.70 Yards |
| purses in combinatio n with PVC material, | | Outer lining 12cm lightweight PVC reps pebble emboss-Poly/Cttn non Brush Canvas, width-58" Inner lining Polyester satin lining W/R + PU Coating width-60" Metal fittings (Metal fittings, buckles, Rivets, slider, stopper) Zip Fasteners (Stopper) 0.6mmx58"Col:lake Green Non-woven lining W/o Adhesive non-Woven lining material with-58" 1.5mmx58"Col:lake Green Non-woven lining W/o Adhesive non-Woven lining material with-58" | 216 Meters 649.62 Yards Net to net 1296 Meters 52.70 Yards 0.38 Yards |





| | T | | | foot |
|----|--------------------------|--------|--|-----------------------|
| | | | 0.8mm Bonded leather board | 35.10 Sq. foot |
| | | | 210D Nylon (0.1mm) lining material | 259.20 Sq. |
| | | | Leather Auxiliary | 17.31 Kgs. |
| | | | Water based adhesive | 17.20 Kgs. |
| | | | Resin non pao BWA-316CH Baoweilng brand adhesive | 54.05 Kgs. |
| | | | AR6450/D Primer | 9.72 Kgs. |
| | | | Sensormatic security label packing material | As per packing policy |
| | | | Fabric/Leather care card brochure | -do- |
| | | | 6GM Silica gel in aiwa paper sachet packing material | -do- |
| | | | Printed poly bags packing material | -do- |
| 3. | Cow | 41,104 | Metal fittings (Metal fittings, buckles,) | Net to net |
| | leather belt, | Nos. | 0.6mmx58"Col:lake Green Non-woven lining | 152.48 |
| | Style No. 61668,619 | | W/o Adhesive non-Woven lining material with-58" | Yards |
| | 45,62110,6 | | 0.8mmx58"Col:lake Green Non-woven lining | 349.04 |
| | 3045,6317 81,66721,6 | | W/o Adhesive non-Woven lining material with-58" | Yard |
| | 6724,6672 | | 1.0mmx58"Col:lake Green Non-woven lining | 210.92 |
| | 8,66731,67 416,67426, | | W/o Adhesive non-Woven lining material with-58" | Yard |
| | F66916661 28,F66130 | | 0.3mm Bonded leather board (Leather Board) | 1586.86 SQFT |
| | F62354/ F66105 | | 0.8mm Bonded leather board(Leather Board) | 4411.21 SOFT |
| | /F66106/ | | 1.4mm Bonded leather board(Leather Board) | 534 SQFT |
| | F66125/ | | 0.8mm Bonded leather board | 94.55 Sqm |
| | F66916 | | 1.0mm Bonded leather board | 323.33 |
| | | | | Sqm |
| | | | 1.8mm Bonded leather board | 1132.03 |
| | | | | Sqm |
| | | | Leather Auxiliary Ahhesive | 458.80 Kgs. |
| | | | Water based adhesive | 455.70 |
| | | | D | Kgs. |
| | | | Resin non pao BWA-316CH Baoweilng brand | 60.31 |
| | | | adhesive | Kgs. 258.26 |
| | | | AR6450/D Primer | |
| | L | | | Kgs. |





| T | | 102D Hot malt adhasiya | 15.70 Kgs |
|---|--|---|--|
| Men Reversible belt instruction (Belt care card) Broucher Fabric/Leather care card brochure | | | |
| | | 7 | As per |
| | | packing | |
| | | policy | |
| | | -do- | |
| | 6GM Silica gel in aiwa paper sachet packing material | | -do- |
| : | | Packing boxes packing material | -do- |
| | | Printed poly bags Polyethylene | -do- |
| Cow | | Outer lining 12cm printed PVC 1.25mmW/top | 169.11 |
| leather belt | | coating-600Dcanvas, width-54" | Meters |
| in | | Buckle Metal fittings | Net to net |
| combinatio n with PVC material, Style No. F66111 Combinatio 0.8mmx58"Col:lake Green Non-woven lining W/o Adhesive non-Woven lining material with-58" Leather Auxiliary Resin non pao BWA-316CH Baoweilng brand | | 0.8mmx58"Col:lake Green Non-woven lining | 121.65 |
| | | W/o Adhesive non-Woven lining material | Yards |
| | | | |
| | | 29.24 | |
| | | Kgs. | |
| | | 47.17 | |
| | | adhesive | Kgs. |
| | | AR6450/D Primer | 17.04 |
| 6GM Silica gel in aiwa paper sachet packing material | | Kgs. | |
| | | As per | |
| | | | packing |
| | | | policy |
| | | Packing boxes outer cartons | -do- |
| | leather belt in combinatio n with PVC material, Style No. | leather belt in combinatio n with PVC material, Style No. | card) Broucher Fabric/Leather care card brochure 6GM Silica gel in aiwa paper sachet packing material Packing boxes packing material Printed poly bags Polyethylene Outer lining 12cm printed PVC 1.25mmW/top coating-600Dcanvas, width-54" Buckle Metal fittings 0.8mmx58"Col:lake Green Non-woven lining with PVC material, Style No. F66111 Resin non pao BWA-316CH Baoweilng brand adhesive AR6450/D Primer 6GM Silica gel in aiwa paper sachet packing material |

| Case No.:19/21/84- ALC3/2014 | Party Name: NEO CORP INTERNATIONAL LIMITED | Meet No/Date:25/84- ALC3/2014 25.09.2014 | Status: Approved |
|---------------------------------|--|--|---------------------|
| HQ File:01/84/050/00181/AM15/ | RLA File :56/24/040/00026/AM15/ | Lic.No/Date:5610004377 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, as per decision taken in NC meeting No.39/84/AM-14, dated 09.01.2014 against Authorisation Number 5610003168 dated 07.11.2013, as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity allowed |
|-------|------------------|----------|---------------------|--------------------------|
| | | Quantity | | |
| 1. | PP Woven Jumbo | 2,00,000 | P.P. Granules | 1.10 Kgs./kg. content in |
| | Bags Milky White | Kgs. | | export product. |
| 1000 | Neo-con Brand | | LLDPE Granules | 1.05 Kgs./kg. content in |
| | (FIBC) | | | export product. |
| | | | U.V. Stabilizer | 2,100 Kgs. |
| | | | Ethyl Vinyl Acetate | 10,500 Kgs. |
| | | | LDPE for | 1.05 Kgs./kg. content in |
| | | | lamination | export product. |





| A CONTRACT OF THE STATE OF THE | 1 | 1.05 Kgs./kg. content in | | |
|---|-------------------|--------------------------|--|--|
| | lamination | export product. | | |
| | HDPE Granules for | 1.05 Kgs./kg. content in | | |
| | thread | export product. | | |
| | P.P. Granules for | As per packing policy | | |
| | packing material | | | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASE

(26)

| (20) | | | | |
|--|----------------------------------|--|--|--|
| Case No.331 | M/s Narayan International, Noida | | | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/50/050/AM-11/DES-V | | | |
| Re-fixation of input output norms in respect of Advance Authorization No. 0510261480 | | | | |
| dated 30.03.2010. | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm was called for personal hearing before NC alongwith sample of the export product, all export documents, complete justification and technical person to explain the case. As requested by the applicant firm the committee decided to defer the case for 16.10.2014.

(27)

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|---|-----------------------------------|--|--|--|
| Case No.332 | M/s Fashion Accessories, Gurgaon | | | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/171/103/AM-15/DES-V | | | |
| Ratification of input output norms in respect of Annual Advance Authorization No. | | | | |
| 0510331892 dated 14.08.2012. | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 30.10.2014.

(28)

| (20) | | | |
|--|-----------------------------------|--|--|
| Case No.333 | M/s Orient Craft Ltd., New Delhi. | | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/171/094/AM-15/DES-V | | |
| Re-fixation of input output norms in respect of Advance Authorization No. 0510376608 dated | | | |
| 20.01.2014 | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

(29)

| (29) | | |
|--|--------------------------------------|--|
| Case No.334 | M/s Meenakshi (India) Ltd., Chennai. | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/50/261/AM-12/DES-V | |
| Ratification of input output norms in respect of Advance Authorization No. 0410129674 25.10.2011 | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 30.10.2014.

(30)

| (50) | | |
|--|-----------------------------------|--|
| Case No.335 | M/s Chelsea Mills, New Delhi | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/171/035/AM-14/DES-V | |
| Re-fixation of input output norms in respect of Annual Advance Authorization No. | | |
| 0510342264 dated 02.01.2013. | - | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

(31)

| (4-7) | | | | |
|---|------------------------------------|--|--|--|
| Case No.336 | M/s Ganga Acrowools Ltd., Ludhiana | | | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/50/023/AM-15/DES-V | | | |
| Re-fixation of input output norms in respect of Advance Authorization No.3010101676 | | | | |
| dated 03.04.2014. | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 30.10.2014.

(32)

| (32) | | | | |
|--|---------------------------------------|--|--|--|
| Case No.337 | M/s. Veekay Polycoats Ltd., New Delhi | | | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/50/184/AM-13/DES-V | | | |
| Ratification of input output norms in respect of Advance Authorization No.0510328805 | | | | |
| dated 03.07.2012. | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments in this case are still awaited from Deptt. of Chemicals & Petrochemicals, Ministry of Chemicals & Fertilizer. It was decided to await the same and defer the case for re-listing on 30.10.2014.

(33)

| Case No.338 | M/s The Bombay Dyeing & Mfg. Co. Ltd., Mumbai | | |
|--|---|--|--|
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/162/868/AM-08/DES-V | | |
| Re-fixation of input output norms in respect of Advance Authorization No. 0310446819 | | | |
| dated 17.10.2007. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.

(34)

| Case No339 | M/s Chiripal Industries Ltd., Ahmedabad | | |
|---|---|--|--|
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/50/448/AM-13/DES-V | | |
| Ratification of input output norms in respect of Advance Authorization No. 0810118227 | | | |
| dated 06.02.2013. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

(35)

| (33) | | | |
|--|---|--|--|
| Case No.340 | M/s Chiripal Industries Ltd., Ahmedabad | | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/50/300/AM-13/DES-V | | |
| Re-fixation of input output norms in respect of Advance Authorization No. 0810114745 | | | |
| dated 31.08.2012. | | | |



Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

(36)

| (9) | | | | |
|--|-------------|---|--|--|
| | Case No.341 | M/s Chiripal Industries Ltd., Ahmedabad | | |
| NC 25/AM-15, dt. 25.09.2014 | | File No.01/84/50/280/AM-13/DES-V | | |
| Re-fixation of input output norms in respect of Advance Authorization No. 0810115374 | | | | |
| dated 25.09.2012. | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

(37)

| | Case No.342 | M/s Chiripal Industries Ltd., Ahmedabad | | |
|--|--|---|--|--|
| | NC 25/AM-15, dt. 25.09.2014 | File No.01/84/50/281/AM-13/DES-V | | |
| | Re-fixation of input output norms in respect of Advance Authorization No. 0810115375 | | | |
| | dated 25 09 2012 | • | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 30.10.2014.

(38)

| Case No.:343 | M/s SUNDERKRAFT CLOTHING PVT. LTD | |
|--|-----------------------------------|--|
| NC 25/15 dated 25.09. 2014 | HQ File :01/84/050/00108/AM15/ | |
| Re-fixation of input output norms against Advance Authorisation No. 0510388600 | | |

11.06.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| | S.No. | Export Product | Export | Import item | Quantity |
|---|-------|---------------------------|----------|---------------------------|----------|
| | | | Quantity | | allowed |
| | 1. | Ladies Top made of 100% | 2000 | 100% Polyester net fabric | 2904 Sq. |
| 1 | | Polyester net fabric with | Nos. | with allover sequins & | meter |
| | | allover sequins & nylon | | nylon flocking, GSM- | |
| | | flocking, GSM-225+/-10%, | | 225+/-10%, width-132 cms. | |
| | | Style No.72CXC | | | |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(39)

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|---|--|
| Case No.344 | M/s Sawhney (India) Pvt. Ltd, NewDelhi |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/171/047/AM-15/DES-V |
| Request for regularization of Advance Authorization No.0510145653 dated 14.12.2004. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 30.10.2014.

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(40)

| (10) | |
|---|---|
| Case No.345 | M/s Rahman Industries Ltd., Kanpur received from PC-4 |
| | Section. |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/162/093/AM-15/DES-V |
| Clarification regarding import of miscellaneous items mentioned at SL No. 43 of G-7 alongwith SION G-9 received through RA, Kanpur. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DIPP for their examination and comments. It was decided to defer the case for re-listing on 30.10.2014.

(41)

| (· · ·) | | |
|---|-----------------------------------|--|
| Case No.346 | M/s Gaurav International, Gurgaon | |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/162/97/AM-15/DES-V | |
| Fixation of input output norms in respect of Annual Advance Authorization No. | | |
| 0510387602 dated 28.05.2014. | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 30.10.2014.

(42)

| <u> </u> | |
|---|-----------------------------------|
| Case No.347 | PC-4 Section, O/o DGFT, New Delhi |
| NC 25/AM-15, dt. 25.09.2014 | File No.01/84/162/99/AM-15/DES-V |
| Procedural simplification under Foreign Trade Policy 2014-19. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to all Technical authorities for their examination and comments. It was decided to defer the case for re-listing on 30.10.2014.

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